

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 898/2026

ASHISH @ BAUVA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. M. K. Ghosh, Adv.
Ms. Tina Garg, AOR

For Respondent(s) :

Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Only memo of appearance filed by the Sole Respondent. Let Vakalatnama be filed as per rules.

Scanned/digital original records from the High Court as well as the Trial Court have not been received so far. Let the reminder be issued.

List the matter on 10.04.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

SUJATA SINGH
Registrar

SC